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ITEM NO.103

COURT NO.8

SECTION IIC

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Criminal Appeal No. 2428/2009

ARVINDER SINGH @ SONU

Appellant(s)

VERSUS

STATE OF NCT OF DELHI

Respondent(s)

(With appln. (s) for bail and office report)

WITH

CrI.A. No. 696/2016

(With Office Report)

Date : 08/12/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Mr. Debasis Misra, Adv.

Mr. Jagdev Singh Manhas, Adv.

For Respondent(s)

Mr. P. K. Dey, Adv.

Mr. Amit Sharma, Adv.

Mr. Shankar Divate, Adv.

Mrs. Anil Katiyar, Adv.

Mr. B. V. Balaram Das, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Learned counsel for the appellant prays for further time to seek instructions as to whether the appellant has made any representation for remission of sentence and, if so, what is the outcome thereof.

List the appeals in the second week of January, 2017.

(Nidhi Ahuja)
Court Master

(Rajinder Kaur)
Court Master